

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) 10 States are given special category status for allocation of Central Assistance to State Plans. They are Arunachal Pradesh, Assam, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura.

(b) These States are generally those with hilly terrain, low population density and overall economic backwardness. They are also situated along borders of the country and have weak resource base. A number of them were formed from small Union Territories or districts of some other States.

(c) Bihar, Goa, Orissa and Rajasthan have demanded special category status in the past.

(d) These demands were not acceded to because none of these States fulfill the criteria for special category status.

Eco-Friendly Electronic

677. PROF. SAIFUDDIN SOZ: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to set up Eco-Friendly Electronic Industries in J&K;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN): (a) to (c) The Government of India has only a promotional role. Since electronics and information technology has a tremendous potential for generation of employment, incomes and export earnings, the Government would like to encourage the industry throughout India. A proposal of the J&K State Industrial Development Corporation to set up an infrastructural complex for Software Technology Park (STP) units in the J&K has been approved by the Government.

I.R.E.D.A.

678. SHRI P. SANKARAN: Will the PRIME MINISTER be pleased to state:

(a) the locations identified by Indian Renewable Energy Development Agency to develop wind energy estates in Kerala;

(b) the States where such estate is existing along with the area covered, the economic viability and the generation of power;

(c) the amount earmarked to develop the estate in Kerala and the approximate target for completion;

(d) whether IREDA proposes to venture into other traditional fields in a large scale in joint sector companies

simultaneously for energy generation; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Ten potential sites, namely, Kanjicodu, Kolahalamedu, Kotamala, Kottathara, Kuttikanam, Panchalimedu, Ponmudi, Pullikanam, Ramakalmedu and Tolanur have been identified in the State of Kerala, which are considered suitable for Wind Power Projects. A Memorandum of Understanding was signed by Indian Renewable Energy Development Agency Ltd. (IREDA) with Agency for Non-Conventional Energy and Rural Technology (ANERT), Thiruvananthapuram and M/s. Penta Power Park (Ptv.) Ltd., Cochin for establishment of a wind energy estate in the State, which could not materialise.

(b) A Wind Energy Estate has been established at Jamagodarani near Dewas in Madhya Pradesh by a Joint Sector Company, namely, Madhya Pradesh Wind Farms Ltd. An aggregate capacity of about 14 MW has been established which has generated more than 20 million units of electricity. The Joint Sector Company has declared annual dividend of 20% for 3 consecutive years from 1995-96. The private investors are getting a rate of return of about 30% on their investment through this Joint Sector Company.

(c) to (e) No specific funds have been earmarked for development of wind energy estates by Indian Renewable Energy Development Agency Ltd. (IREDA). At present, no such proposal is pending. However, proposals when received, will be considered upon merit.

Bad Quality Reception of TV at Dwarka and Bhuj

679. DR. VALLABHBHAI KATHIRIA: Will the PRIME MINISTER be pleased to state:

(a) whether the performance of Doordarshan programmes telecast at Dwarka and Bhuj in Gujarat is not upto the mark resulting people are watching Pakistan TV;

(b) if so, the time by which the construction of HPT at Dwarka and Bhuj are likely to be completed;

(c) whether the work on setting up of F.M. Radio Station and H.P.T. at Junagadh in Gujarat has since started; and

(d) if so, the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) Weak and irregular TV signals are reported to be received from across the border region of Gujarat.

To further strengthen TV coverage in the area, HPT, Bhuj (permanent set up) on 300 meter tower for wider coverage in replacement of the existing interim set up on 100 meter tower is presently under implementation and is expected to be completed during 1999. Existing HPT Dwarka located very near to sea is radiating reduced power due to corrosion in the

Antenna, thus affecting coverage. Alternative site for HPT at Dwarka has been taken over. Setting of HPT at the new site would take about three years after sanctioning of the scheme.

(c) and (d) Work on FM Radio station has been started and the project is expected to be completed by 2000-2001 subject to availability of resources and infrastructure facility. Presently, there is no approved scheme to set up an HPT at Junagadh in Gujarat.

KBK Development Scheme

680. SHRI GIRIDHAR GAMANG: Will the PRIME MINISTER be pleased to refer to the replay given to Unstarred Question No. 6552 on July 29, 1998 and state:

(a) whether the fund provided for Kalahandi, Bolangir and Koraput Development Scheme by concerned Ministries/Department has been earmarked for KBK districts;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) whether the Government of Orissa have provided the money accordingly for utilisation in these districts?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) The Revised Long-term Action Plan for the undivided districts of Koraput, Bolangir and Kalahandi (KBK) includes Central Plan and Centrally Sponsored Schemes for various sectors viz. agriculture, horticulture, watershed development, afforestation, rural employment, irrigation, health, emergency feeding, drinking water, rural connectivity and welfare of SCs/STs. From the Additional Central Assistance available for Basic Minimum Services an amount of Rs. 7 crore has been earmarked for emergency feeding programme and Rs. 2 crore for Mobile Health Units in the KBK districts. Further, an amount of Rs. 37 crore has been earmarked for KBK districts as additionality in Annual Plan 1998-99 for primary residential schools, afforestation, watershed development, and for meeting the interest burden on irrigation schemes.

Utilisation of funds by the Government of Orissa is being monitored closely by the concerned Ministries and Planning Commission through examination of Progress at meetings and by visits of Central Government officials to the region.

Telephone Facility for Panchayat Headquarters

681. SHRI BHARTRUHARI MAHTAB: Will the PRIME MINISTER be pleased to state:

(a) the number of Panchayat Headquarters in Orissa where telephone facility is not available;

(b) the number of Panchayat Headquarters where telephone facility has been provided, connected by tower system and cable lines, separately; and

(c) the time by which the work of laying cables are likely

to be completed in the Panchayat Headquarters connected by the tower system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Telephone facilities are not available to 262 Gram Panchayat Headquarters.

(b) (i) 2048 Gram Panchayat Headquarters have been provided with Telephone facility on Tower system.

(ii) 2974 Gram Panchayat Headquarters have been provided Telephone facility on underground cable/overhead line.

(c) Presently, there are no plans to lay cables to Panchayat Headquarters connected by tower system.

[Translation]

One Family one Employment Scheme

682. SHRI HARIBHAI CHAUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether some States have adopted one-family-one-employment scheme;

(b) if so, the details thereof;

(c) whether the Government propose to extend this programme for the remaining States; and

(d) if so, the steps taken or proposed to be taken in this regard by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) Based on the information available, the State of Haryana has introduced one family one job scheme with effect from 22/23.6.1992. The Government of Haryana have decided to provide employment opportunities on preferential basis to those families whose no member is employed. Under the scheme eligible family will constitute parents (Husband or Wife) and major unmarried children within the age group of 18-35 years. To ensure that the benefit of this scheme percolate down to the deserving members, it has been decided to exclude such families whose any member is: (a) Income Tax Assessee; (b) Sales Tax Assessee; (c) Former/Sitting member of Parliament/Member of Legislative Assembly, Chairman of the Board/Corporation/Public Undertaking; and (d) Already in any kind of employment.

The proposed preference for employment will be limited to identified families which are living below the poverty line as reflected in the survey undertaken by the Rural Development Department for the period ending June, 1990 and also the members of those families where nobody is in employment and their names stand registered with the department of employment. Preference is to be given in employment, where other things are equal.

(c) and (d) State Governments implement special